

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4129
ANSWERED ON:05.09.2012
REHABILITATION OF CHILDREN
Chang Shri C. M.;Sardinha Shri Francisco

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has any specific plans for rehabilitating vulnerable groups of children such as children affected by conflict, migrant children, child labourers, street children and children of stigmatized parentage;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. D. PURANDESWARI)

- (a) The Right of Children to Free and Compulsory Education (RTE) Act, 2009 provides for free & compulsory 8 years of elementary education to every child in the age group of 6-14 years, including the vulnerable group of children such as children affected by civil strife, migrant children, child labour, street children and children of stigmatized parentage.
- (b) Under Sarva Shiksha Abhiyan (SSA), which seeks to operationalize the RTE Act, several strategies have been put in place to meet the elementary education needs of children in vulnerable circumstances, such as residential facilities, seasonal hostels, awareness campaigns, interstate coordination mechanisms for migrant children etc.
- (c) Question does not arise.